

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : The India Cements Ltd
Vs
Call Express Construction India Pvt Ltd

MAIN PETITION NUMBER : CP/IBC/17/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1558(CHE)/2024; IA(IBC)/1559(CHE)/2024
IA(IBC)/1561(CHE)/2024; IA(IBC)/1562(CHE)/2024
IA(IBC)/1564(CHE)/2024; IA(IBC)/1597(CHE)/2024
IA(IBC)/1598(CHE)/2024; IA(IBC)/1599(CHE)/2024
IA(IBC)/1600(CHE)/2024; IA(IBC)/1652/CHE/2023

ORDER

IA(IBC)/1558(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1591/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1559(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1652/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1561(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1650/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1562(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1592/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1564(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1593/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1597(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1588/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1598(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1589/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1599(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1590/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1600(CHE)/2024

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1651/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

IA(IBC)/1652/CHE/2023

Present: Mr. Maninder Singh, Ld. Senior Counsel along
with Mr. Mayan H Jain for the Applicant.
Mr. Arjun Suresh, Ld. Counsel for RP.
Mr. J.R.Jayanth, Ld. Counsel for the Promoter(s).

This Application has been filed to list the IA/1649/2023 at a date before 19.08.2024.

In the present case, the CIRP timeline is till 19.08.2024.

Ld. Counsel Mr. J.R.Jayanth appearing for the ex-promoter submits that ex-promoter has also filed an application for impleadment in the above application, which is yet to be listed.

Ld. Counsel Mr. Arjun Suresh submits that Form-G was issued. Six responses have been received including the homebuyer association in which the Applicant is also the member whom Ld. Senior Counsel Mr. Maninder Singh represents. As per the set lines, voting has been scheduled after 14.08.2024.

List all the Applications along with IA/1591/2023; IA/1652/2023; IA/1650/2023; IA/1592/2023; IA/1593/2023; IA/1588/2023; IA/1589/2023; IA/1590/2023; IA/1651/2023; IA/1649/2023 for hearing on **02.08.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

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[SANJIV JAIN]
MEMBER (JUDICIAL)